THE MINISTER OF SURFACE TRANS-PORT (SHRI T. G. VENKATRAMAN): (a) 12 number of bridges on National Highways in Karnataka are in progress during the last two years. Out of these two works are nearing completion.

(b) One bridge is proposed to be built during

the current year. The Annual Plan for the next year 1997-98 is yet to be finalised.

(c) The State PWD are continuously pursued for expediting the progress on the bridges and regular review meetings are being held with the State PWD officials to sort out any problems hampering the progress on these works.

### Children lodged in Jails across the Country

#### 3070. SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA: SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of children lodged in Delhi jail and other jails in the country, including those who have attained adulthood while in jails without trial and without seeking bail; and how many of them are females; and

(b) whether a review of the conditions of these children has lately been made, if so, the results thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Accidents of IAF planes

#### 3071. SHRI K.R. MALKANI: SHRI RAGHAVJI: SHRI KRISHNA KUMAR BIRLA:

Will the Minister of DEFENCE be pleased to state:

(a) the details of aircrafts of Indian Air Force, which crashed during the last three years and during 1996 till date alongwith their dates of accidents; (b) the reasons for these accidents along with

the total amount of loss occurred;

(c) whether any measures have been contemplated to reduce the number of such accidents in future; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) The number of aircraft lost in air crashes during the last 3 years is 22. 25 and 27. The crashes were of different aircraft in the IAF inventory. It would not be in our security interest to give out the exact date, type of aircraft lost and the cause of accident in each case.

(b) These accidents have been place mainly due to Technical Failure, Human Error and Bird Strike. The total amount of loss suffered during the last three financial years is about Rs. 457.5 crores.

(c) and (d) To contain these accidents, air support and attack patterns have been reviewed and the manufacturers are also being closely associated. Steps have also been taken by the Ministries of Agriculture and Urban Affairs & Employment and the concerned State Governments for modernisation of slaughter houses/carcass utilisation centres and for sanitation of areas around the bird prone airfields to reduce bird activities.

#### Anti-India propaganda by Pakistan Radio

3072. SHRI VEDPRAKASH P. GOYAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the report that anti-India programmes in Punjabi language instigation the Sikh population in India are being broadcast by Lahore Station of Radio Pakistan; and

(b) if so, the diplomatic steps taken of proposed to be taken by Government to counter this mischievous propaganda?

THE MINISTER OF EXTERAL AFFAIRS (SHRI IK. GUJRAL): (a) Yes, Sir.

(b) Government have, in the course of diplomatic interactions with other countries, apprised them of Pakistan's propaganda against India and their support to terrorism. There is widespread international recognition of Pakistan's interference in India's internal affairs.

## मनाली-लेह मार्ग का दर्जा बढ़ा कर ग्रेड-1 मार्ग किया आना

3073. श्री सुशील बरोंगपाः क्या जल-भूवल परिवहन मंत्री यह बताने की कुर्पा करेंगे कि:

(क) क्या हिमाचल प्रदेश सरकार ने मनाली-लेह मार्ग का दर्जा ग्रेड-2 से बढ़ा कर ग्रेड-1 करने का आग्रह किया है;

(ख) यदि हां, तो क्या सरकार ने इस संबंध में कोई निर्णय लिया है; और

(ग) यदि नहीं, तो विलम्ब के क्या कारण हैं?

कल-भूतल परिवहन मंत्री ( त्री टी॰ जी॰ वेंकटरामन): (क) जी नहीं। मनाली-लेह सड़क पहले ही स्केल-1 रख-रखाव के तहत आती है।

(ख) और (ग) प्रश्न नहीं उठता।

# Video taping of post mortem of custodial Deaths

3074. SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA: SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Human Rights Commission has directed that post-mortem on all custodial death victims should be videotaped; and

(b) if so, the steps taken and directions issued by Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) Yes, Sir. The Chairperson, National Human Rights Commission had written letters to Chief Ministers/Governors on 20th August, 1995, that the post-mortem examination in custodial death should be video filmed and the cassettes be sent to the Commission alongwith the postmortem report.

(b) As per information received by the National Human Rights Commission, till April, 1996, 22 States/UTs have responded to the recommendations made by the Commission for video filming the postmortem of custodial deaths. 13 States (Assam, Andhra Pradesh, West bengal, Kerala, Goa, Madhya Pradesh, Orissa, Jammu & Kashmir, Karnataka, Nagaland, Tripura, Gujarat, Punjab) and U.T. of Pondicherry have accepted the recommendation and issued necessary instructions to the department concerned to comply with the instructions given by the Commission. Five States (Himachal Pradesh, Maharashtra, Tamil Nadu, Uttar Pradesh and Bihar) have intimated that they are getting the matter examined and will report to the Commission soon. Three States (Haryana, Rajasthan and Delhi) have expressed reservations in implementing the recommendations. The Commission has examined these objections and again written to States of Haryana, Rajasthan and Delhi to implement its recommendations. Replies from the remaining are awaited.

#### **Eco-friendly technologies for NTC Mills**

3075. SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE: SHRIMATI VEENA VERMA: SHRI RAJUBHAI A. PARMAR:

Will the Minister of TEXTILES be pleased to state:

(a) the steps taken by Government so far, to ensure that the textile mills under NTC and other mills adopt eco-friendly technologies and ensure treatment of all polluting effluents in pursuance of the global agreement for adoption of eco-friendly technologies;

(b) the progress made in that direction indicating the number of textile mills in different States especially Maharashtra, Gujarat, Madhya Pradesh and Orissa which have adopted such measures and those which have not so far adopted them; and

(c) the expenditure incurred so far each year on such reaserch?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (c) The information is being collected and will be laid on the Table of the House.